

and 21)’;

- (iii) Third Report (Eighteenth Lok Sabha) on Demands for Grants of the Ministry of Defence for the year 2024-25 on ‘Capital Outlay on Defence Services, Procurement Policy and Defence Planning (Demand No. 21)’;
- (iv) Fourth Report (Eighteenth Lok Sabha) on Demands for Grants of the Ministry of Defence for the year 2024-25 on ‘Directorate of Ordnance (Coordination and Services)—New DPSUs and Defence Research and Development Organisation (Demand Nos. 20 and 21)’;
- (v) Fifth Report (Eighteenth Lok Sabha) on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in its Forty-second Report (Seventeenth Lok Sabha) on ‘A Review of Working of the Defence Research and Development Organisation (DRDO)’; and
- (vi) Sixth Report (Eighteenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Forty-seventh Report (Seventeenth Lok Sabha) on ‘A Review of Functioning of Zila Sainik Boards in the Country’.

REPORTS OF THE COMMITTEE ON PUBLIC ACCOUNTS

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Accounts (2024-25):-

- (i) Fifth Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in its Ninety-third Report (Seventeenth Lok Sabha) on ‘Blockage of Capital due to Non-Completion of Approach Roads: Central Railway’;
- (ii) Sixth Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in its One Hundred Twentieth Report (Seventeenth Lok Sabha) on ‘Short Assessment of Rent’;
- (iii) Seventh Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in its Ninety-sixth Report (Seventeenth Lok Sabha) on ‘Injudicious Procurement of an Additional CNC Horizontal Boring and Milling Machine: Patiala Locomotive Works’;
- (iv) Eighth Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in its Ninety-ninth Report

(Seventeenth Lok Sabha) on ‘Extra Expenditure due to Delay in Finalizing Power Purchase Agreements through Open Access: West Central Railway’; and

(v) Ninth Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in its One Hundred and Second Report (Seventeenth Lok Sabha) on ‘Loss of Opportunity to Earn Additional Freight and Extra Expenditure on Haulage: South Western Railway’.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON RURAL DEVELOPMENT AND PANCHAYATI RAJ

SHRI VAIKO (Tamil Nadu): Sir, I lay on the Table, a copy (in English and Hindi) of the Fourth Report of the Department-related Parliamentary Standing Committee on Rural Development and Panchayati Raj on action taken by the Government on the recommendations of the Committee contained in its Thirty-seventh Report (Seventeenth Lok Sabha) on ‘Rural Employment through Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) — An insight into wage rates and other matters relating thereto (2023-24)’ pertaining to Department of Rural Development (Ministry of Rural Development).

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the 123rd and 130th Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICAL AND FERTILIZERS (SHRIMATI ANUPRIYA PATEL): Sir, I lay a statement regarding Status of implementation of recommendations contained in the 123rd and 130th Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on ‘outbreak of pandemic COVID-19 and its management’.
